

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6112
ANSWERED ON:03.05.2013
GUIDELINES ON MF ADVERTISEMENTS
Alagiri Shri S. ;Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

- (a) the details of guidelines issued by the Government/ Securities and Exchange Board of India (SEBI) relating to advertisement, issued for the Mutual Fund companies, if any;
- (b) whether cases of violation of the same have come across to the notice of the Government/SEBI recently;
- (c) If so, the details thereof for the last three years and current year companies wise; and
- (d) The action taken by the Government/SEBI against the erring companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): The guidelines relating to advertisement by Mutual Funds/ Asset Management Companies (AMC) are issued under SEBI (Mutual Funds) Regulations, 1996 and their details are at Annexure A.
- (b): Yes Sir, Securities and Exchange Board of India (SEBI) have noted non compliance of advertisement guidelines by Mutual Funds.
- (c) & (d): The details of non compliance of advertisement guidelines by Mutual Funds and the various actions taken by SEBI during the last three years and the current year are at Annexure B.